GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 233

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)
MOB VIOLENCE

233. SHRI RAM CHARITRA NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is true that the Government had asked social media service providers to identify handles spreading fake news which were responsible for recent incidents of mob violence;
- (b) if so, the details thereof;
- (c) whether the Government had issued any advisory to the States after incidents of lynching were reported; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): The Union Government holds meetings from time to time with Law Enforcement Agencies and Intermediaries to strengthen the coordination framework for better enforcement of the law.

The Ministry of Home Affairs have issued advisories to the States and UTs, from time to time, to maintain law and order and ensure that any person who takes law into his/her own hand is proceeded against as per law. Advisories have also been issued to the States and UTs to adopt effective measures to prevent and curb incidents of mob violence and lynching. State Governments and UT Administration have been advised to keep watch for early detection of circulation of rumours having potential for violence, and take all required measures to counter them effectively and to deal firmly with persons who take law into their own hands.
